

[English]

### Artificial Recharge Scheme

3218. SHRI B. DEVARAJAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Artificial Recharge Scheme is in vogue in the country;

(b) if so, the States where the scheme is in operation at present;

(c) whether sites/dams in Tamil Nadu have been selected by the Central Ground Water Board in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) A Central Sector Scheme on Artificial Recharge of Ground Water has been sanctioned by the Government.

(b) Under the scheme, the Central Ground Water Board has initiated experimental recharge studies in Kolar District of Karnataka and Amaravati and Jalgaon Districts of Maharashtra. Model Operational Project Studies are also being conducted in Delhi and Chandigarh.

(c) No. Sir.

(d) Question does not arise.

### Health Awareness Campaign

3219. PROF. M. KAMSON: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Medical Association propose to launch a health awareness campaign in Delhi in March, 1994;

(b) if so, the details thereof;

(c) whether the objectives of this programme are likely to be achieved completely;

(d) if so, the details thereof;

(e) whether the Government propose to ask I.M.A. to launch similar programmes in other parts of the country; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Indian Medical Association has informed that there is no such proposal.

(b) to (f). Do not arise.

### AIDS Control

3221. SHRI P. KUMARASWAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have conducted any study to analyse the reasons for high incidence of AIDS in Southern States;

(b) if so, the outcome thereof;

(c) the steps taken by the Government to check the spread of this disease; and

(d) the financial assistance released to the Government of Tamil Nadu for AIDS control during 1993-94?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) The strategy to prevent and control the transmission of HIV/AIDS consists of strengthening programme management, generation of awareness amongst risk-behaviour groups and the general public, prevention and control of Sexually Transmitted Diseases, promotion of condom for prevention of STD/HIV, blood safety and rational use of blood and better facilities for surveillance, diagnosis and management of HIV/AIDS cases.

(d) An amount of Rs. 83.253 lakhs was released to the Government of Tamil Nadu during 1993-94.

#### **Grievances of People of A & N Islands**

3222. DR. (SHRIMATI) K.S. SOUNDARAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the concessions and facilities which were available to the people of Andaman and Nicobar Islands in travelling between the Mainland and Islands;

(b) the reasons for withdrawing or imposing conditions for availing these concessions; and

(c) the steps proposed to be taken to redress the grievances of the people of A & N Islands in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI P.M. SAYEED): (a) People of Andaman and Nicobar Islands travelling on ships,

plying between Mainland-Islands, were being charged highly subsidised fares.

(b) and (c): As the Andaman and Nicobar Administration were incurring heavy losses on the operation of the Mainland-Islands Vessels, they revised the passenger fares w.e.f. 1.1.1994 for narrowing down the deficit. Further keeping in view the remoteness of this territory from the Mainland, a differential fare structure has been introduced under which the residents of the Islands have to pay a lower fare than the fare payable by others. In order to operate this differential fare structure, certain instructions have been issued for identification of the Islanders for issuing them tickets at these concessional rates.

#### **Quota of Paraffin Wax for Assam**

3223. SHRI PROBIN DEKA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the annual quota of paraffin wax fixed for Assam;

(b) the number of small scale industries based on paraffin wax in Assam;

(c) whether these industries are in crisis for want of paraffin wax;

(d) whether the Government of Assam has requested the Union Government to increase its quota of paraffin wax; and

(e) if so, the steps taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Presently Government is making an allocation of 1000 MTs. of